

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT)(CBI)ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

No.F.3(4)/R.A.C.C/Labour Courts/2022 10972-10992-C

Dated, 13th April, 2022.

Copies of Order No.s F.No.Addl.LC(II)/Misc./2012/Lab/2022/part file/1519-1522/1523-1527/1528-1531 and 1532-1536 dated 4th April, 2022 forwarded for information to:-

1. Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Court, New Delhi.

Copies forwarded for information and necessary action to:-

1. All the Ld. Presiding Officers/Labour Courts, Rouse Avenue Court Complex, New Delhi.
2. The Ld. Officer In-charge, Facilitation and Computer Branch, Rouse Avenue Court Complex, New Delhi.
3. The Ahlmads/Asstt. Ahlmads of the transferor/transferee Courts shall ensure that the lists of assigned cases be displayed outside the Court Rooms and public at large be notified and the files be sent to the transferee Court immediately so as to avoid any inconvenience to the lawyers and litigants. Ahlmad/Asstt. Ahlmads of the transferor Courts are also directed to provide the lists of assigned cases to the In-charge Computer Branch, Rouse Avenue Court Complex well in time and the In-charge, Computer Branch shall ensure that the same is uploaded on the website of Delhi District Court. Besides the above cases mentioned in the order, if there is any connected matter(s) left over the same be also sent to the transferee court along with the main case(s). Designated work shall not be transferred.
4. The P.S. to the Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RACC, New Delhi.
5. The Website Committee (Hindi & English), THC with a request to upload the same on the website of the courts.
6. The Branch In-charge/Care Taker, Care Taking Branch, Rouse Avenue Court Complex, New Delhi.
7. In-charge R & I with the instructions to paste the same in the Bar Rooms, RACC, New Delhi.
8. The Hony. Secretary, Delhi High Court Bar Association, Tis Hazari/Rouse Avenue/ New Delhi/Shahdara/ Rohini/Dwarka Courts and Saket Courts Bar Associations, Delhi/ New Delhi.



(Sanjay Bansal)

Link Officer In-charge (Judl.)
for Principal District & Sessions Judge
(Officiating)

Rouse Avenue Court Complex
New Delhi.

(20)

3380
12/4/22

Office of Labour Commissioner
2791/2
12/4/22

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE COMMISSIONER (LABOUR)
5, SHAM NATH MARG, DELHI-110054

F.No. Addl.LC (II)/Misc/2012/Lab/2022/Part file/ 1519-1529

Dated:- 04/04/2022

ORDER

1. Whereas, Ld. Officiating Pr. District & Sessions Judge, Rouse Avenue Court Complex vide letter dated 11.03.2022 has requested to transfer the Case LIR No. 524/18, titled as Shiv Prasad-I Vs. Ice berg foods Ltd. which is pending in the Court of Ld. Ramesh Kumar-II , POLC-06, to the court of Ld. Raj Kumar , POLC-03;
2. And whereas, the request of Ld. Officiating Pr. District & Sessions Judge, has been considered and the case mentioned in para 1 above, may be transferred to POLC-03 as requested by the Ld. Officiating Pr. District & Sessions Judge;
3. Now, therefore, in exercise of powers conferred by section 33 B of Industrial Disputes Act, 1947(XIV of 1947) read with Government of India, Ministry of Labour Notification no. S-11011/2/75-DK(IA) dated 14th April 1975 and for the reasons stated above, the Industrial Disputes mentioned in para-I is withdrawn from the POLC-06 presided over by Ld. Sh. Ramesh Kumar-II, and the same is transferred to Industrial Tribunal presided over by Ld. Raj Kumar, POLC-03.
4. It is further directed that the transferee Industrial Tribunal shall proceed with the transferred proceeding from the stage at which they stood at the time of transfer.

This issues with the approval of Pr. Secretary (Labour).

(S.C. Yadav)
Additional Labour Commissioner

Copy to:

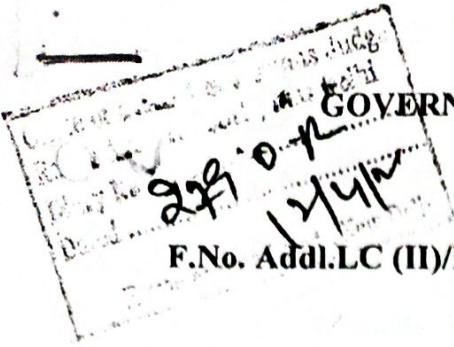
1. Ld. Pr. officiating District & Sessions Judge, Rouse Avenue Court complex, New Delhi-110001
2. Ld. Sh. Raj Kumar, POLC-03, Rouse Avenue Court Complex, New Delhi.
3. Ld. Sh. Ramesh Kumar-II, Presiding Officer Labour Court 06, Rouse Avenue Court, New Delhi- 110001.
4. PS to Commissioner (Labour), GNCTD.

Mailed to Judicial Bench

for IV
1022/RAOC (officiating)
12/4/22

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85523
12/4/22



GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE COMMISSIONER (LABOUR)
5, SHAM NATH MARG, DELHI-110054

F.No. Addl.LC (II)/Misc/2012/Lab/2022/Part file/ 1523 - 1527

Dated:- 04/04/20

ORDER

1. Whereas, Sh. Umesh Dubey, Authorized representatives of workers vide application dated 10/02/2022 has requested to transfer LIR No. 4328/2016, titled as Vinod Kumar Vs. Saroj Hospital and Heart Institute which is pending in the Court of Ld. Presiding Officer, Sh. Ramesh Kumar -II, POLC-06 to any other Labour Court, on the ground of order dated 12/03/2019 of Ld. Presiding Officer;
2. And whereas, the request of Sh. Umesh Dubey, has been considered and the Industrial Disputes mentioned in para 1 above may be transferred to any other Labour Court;
3. Now, therefore, in exercise of powers conferred by section 33 B of Industrial Disputes Act, 1947 (XIV of 1947) read with Government of India, Ministry of Labour Notification no. S-11011/2/75-DK(IA) dated 14th April 1975 and for above), case mentioned in para 1 above, which is pending before Ld. Presiding Officer, Sh. Ramesh Kumar-II, is withdrawn and the same is transferred to Labour Court presided over by Ld. Smt. Namita Kumari Bagha, POLC-07;
4. It is further directed that the transferee Industrial Tribunal shall proceed with the transferred proceeding from the stage at which they stood at the time of transfer.

These issues with the approval of Principal Secretary (Labour)

(S.C. Yadav)

Additional Labour Commissioner

Copy to:-

1. Ld. District and Sessions Judge-cum-special judge (PC ACT) (CBI) Rouse Avenue Courts Complex, New Delhi- 110001.
2. Ld. Smt.Namita Kumari Bagha, Presiding Officer, Labour court no. 07 , Rouse Avenue Court Complex, New Delhi- 110001.
3. Ld. Sh. Ramesh Kumar-II, Presiding Officer Labour Court 06, Rouse Avenue Court, New Delhi- 110001.
4. PS to Commissioner (Labour), GNCTD.
5. PS to Additional Labour Commissioner, GNCTD.

Marked to Judicial Branch

PO 223/2401 (officiating)
12/4/22

(21)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE COMMISSIONER (LABOUR)
5, SHAM NATH MARG, DELHI-110054

38711
12/4/22
F.No. Addl.LC(II)/Misc/2012/Lab/Part file/2022/1528-1531 Dated:- 04/04/2022

ORDER

1. Whereas, Sh. B.S Rawat, Authorized representative of the workmen has submitted an application for transfer of cases (i) Parvez alam I.D. 3049/2017, (ii) Bijender Singh I.D. 3050/2017, (iii) Sanjeev Kumar I.D No. 3116/2017, (iv) Sh. Nahar Singh I.D No. 3126/, (v) Jitender Singh I.D no. 3126 (vi) Amit Vashist ID No. 3131/2017, which are pending in the court of Ld. Presiding Officer Smt. Namita Kumari Bagha and transfer it to the court of Ld. Presiding Officer Sh. Raj Kumar -POLC-03 where other cases of the workmen and the same management are pending so that these cases may be clubbed ;
2. And whereas, the application mentioned in para 1 above has been considered and the prayer mentioned therein may be acceded to;
3. Now, therefore, in exercise of powers conferred by section 33 B of Industrial Disputes Act, 1947(XIV of 1947) read with Government of India, Ministry of Labour Notification no. S-11011/2/75-DK(IA) dated 14th April 1975 and for the reasons stated above, the Industrial Disputes mentioned in para-1 are withdrawn and transferred to the Labour Court presided over by Ld. Presiding Officer, Sh. Raj Kumar POLC-03;
4. It is further directed that the transferee Industrial Tribunal shall proceed with the transferred proceeding from the stage at which they stood at the time of transfer.

This issues with the approval of Principal Secretary (Labour).

(S.C. Yadav) 4/4/22
Additional Labour Commissioner

Copy to:

1. Ld. District and Sessions Judge-cum-special judge (PC ACT) (CBI) Rouse Avenue Courts Complex, New Delhi- 110001
2. Ld. Smt. Namita Kumar Bagha, POLC-07 Rouse Avenue Court Complex, New Delhi.
3. Ld. Sh.Raj Kumar POLC-03, Rouse Avenue Court Complex, New Delhi.
4. P.S. to Commissioner (Labour), GNCTD.

Marked to Judicial Branch

POESS/RADC (officiating)
12/4/22

संलग्न पत्र (क)

S No	Case I.D No	Petitioner	Respondent	N.D.H
1	MISC/DJ/4/2021	Ashok Jha	Hardeep Electrical	16.03.2021
2	L.I.R/2361/2019	Nitin Singhal	Om Steel	17.05.2021
3	L.I.R/3214/2016	Nirmal Singh	Virdi Electrical Work Pvt Ltd	14.04.2021
4	L.I.R/4708/2016	Munna Kumar	The Leela Palace & Others	30.04.2021
5	L.I.R/4707/2016	Mahaveer Tiwari	The Leela Palace & Others	30.04.2021
6	L.I.R/1328/2016	Smt.Chander Kala	Gian International Saran bag	05.05.2021
7	L.I.R/6264/2016	Satyapal	Super Lax Cable Company	16.07.2021
8	L.I.R/1767/2016	Satya Narayan Mahto	Shivaji Collage	17.07.2021
9	L.I.R/46247/2015	Kuldeep Kaur	Gratis Management of Marketing Pvt Ltd	06.08.2021
10	LCA/2376/2019	Krishan Ji	Manoj Cable	20.03.2021
11	LCA/2377/2019	Hari Singh	Manoj Cable	20.03.2021
12	LCA/2378/2019	Anjani Kumar	Manoj Cable	20.03.2021
13	LCA/2379/2019	Om Prakash	Manoj Cable	20.03.2021
14	LCA/2380/2019	Chander Bhan	Manoj Cable	20.03.2021
15	LCA/2381/2019	Manvir Singh	Manoj Cable	20.03.2021
16	LCA/2382/2019	Mahesh Prasad	Manoj Cable	20.03.2021
17	LCA/2383/2019	Pramod Kumar	Manoj Cable	20.03.2021
18	LCA/2384/2019	Gulab Chand	Manoj Cable	20.03.2021
19	LCA/2385/2019	Vinod Tiwari	Manoj Cable	20.03.2021
20	LCA/2386/2019	Jawahar Lal	Manoj Cable	20.03.2021
21	LCA/2387/2019	Bali Bhadra	Manoj Cable	27.03.2021
22	LCA/2284/2019	Om Prakash Khuswah	Manoj Cable	27.03.2021
23	LCA/2285/2019	Ajay Kumar Mishra	Manoj Cable	27.03.2021
24	LCA/2286/2019	Raj Kumar Jindal	Manoj Cable	27.03.2021
25	LCA/2287/2019	Pushkar Singh	Manoj Cable	27.03.2021
26	LCA/2288/2019	Kailash	Manoj Cable	27.03.2021
27	LCA/2289/2019	Jagdamba	Manoj Cable	27.03.2021
28	LCA/2290/2019	Danveer Singh	Manoj Cable	27.03.2021
29	LCA/2291/2019	Joginder Bhagat	Manoj Cable	27.03.2021
30	LCA/2292/2019	Chander Dev	Manoj Cable	27.03.2021

Attn: Mr. A. K. Singh

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31	LCA/2293/2019	Sita Ram Sah	Manoj Cable	27.03.2021
32	LCA/2234/2019	Surya Kant Dubey	Manoj Cable	14.04.2021
33	LCA/2235/2019	Neeraj Kumar Kashyap	Manoj Cable	14.04.2021
34	LCA/2236/2019	Virender nath	Manoj Cable	14.04.2021
35	LCA/2237/2019	Rameshwar Bhagat	Manoj Cable	14.04.2021
36	LCA/2238/2019	Ram Badan	Manoj Cable	14.04.2021
37	LCA/2239/2019	Ashok Kumar	Manoj Cable	14.04.2021
38	LCA/2240/2019	Shiv Narayan	Manoj Cable	14.04.2021
39	LCA/2281/2019	Vijay Kumar	Manoj Cable	14.04.2021
40	LCA/2282/2019	Vishal Sharma	Manoj Cable	14.04.2021
41	LCA/2283/2019	Inder Mohan Shukla	Manoj Cable	14.04.2021